

DIVISION BENCH

ITEM NO.2

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 31/ALD/2024

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 15th July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NIRMAL DWELLINGS PRIVATE LIMITED V/S ROC, KANPUR
UNDER SECTION	252 (3) OF COMPANIES ACT, 2013

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

NONE

: For the Petitioner

Sh. Shivendra Bahadur, Adv.

: For the RoC

ORDER

- 1. There is no representation on behalf of the Petitioner.**
- 2. Ld. Counsel, Sh. Shivendra Bahadur representing the ROC is present through VC.**
- 3. Since, there is no representation on behalf of the petitioner, in the interest of justice, the matter is adjourned for further hearing on 8th August, 2024.**

-Sd-

**(Ashish Verma)
Member (Technical)**

-Sd-

**(Praveen Gupta)
Member (Judicial)**

15th July, 2024

*Pushpendra Kumar
(Private Secretary)*